

**F.No. 187/4/2020-ITA-1**  
**Government of India**  
**Ministry of Finance**  
**Department of Revenue**  
**(Central Board of Direct Taxes)**

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Room No. 245-A, North Block,  
New Delhi -110001.  
Dated 29<sup>th</sup> December, 2021

**OFFICE ORDER-4**

**Subject:-Setting up of Appeal Units under "Faceless Appeal Scheme, 2021"- reg.**

In pursuance of para 4 of S.O. 5429(E) Notification No. 139/2021/F.No 370142/66/2021-TPL, dated the 28<sup>th</sup> December, 2021, notifying the Faceless Appeal Scheme, 2021 and in supersession of Office Order-2 dated 25.09.2020 (F.No.187/4/2020-ITA-I), the Central Board of Direct Taxes hereby sets up the Appeal Units mentioned at column (2), which shall have their headquarters at the places mentioned at column (3):-

**Schedule**

<b>S.No.</b>	<b>Appeal Unit</b>	<b>Headquarters</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	Commissioner of Income-tax (Appeals) Unit-1, Delhi	Delhi
2.	Commissioner of Income-tax (Appeals) Unit-2, Delhi	Delhi
3.	Commissioner of Income-tax (Appeals) Unit-3, Delhi	Delhi
4.	Commissioner of Income-tax (Appeals) Unit-4, Delhi	Delhi
5.	Commissioner of Income-tax (Appeals) Unit-5, Delhi	Delhi
6.	Commissioner of Income-tax (Appeals) Unit-6, Delhi	Delhi
7.	Commissioner of Income-tax (Appeals) Unit-7, Delhi	Delhi
8.	Commissioner of Income-tax (Appeals) Unit-8, Delhi	Delhi
9.	Commissioner of Income-tax (Appeals) Unit-9, Delhi	Delhi
10.	Commissioner of Income-tax (Appeals) Unit-10, Delhi	Delhi
11.	Commissioner of Income-tax (Appeals) Unit-11, Delhi	Delhi
12.	Commissioner of Income-tax (Appeals) Unit-12, Delhi	Delhi
13.	Commissioner of Income-tax (Appeals) Unit-13, Delhi	Delhi
14.	Commissioner of Income-tax (Appeals) Unit-14, Delhi	Delhi
15.	Commissioner of Income-tax (Appeals) Unit-15, Delhi	Delhi
16.	Commissioner of Income-tax (Appeals) Unit-16, Delhi	Delhi
17.	Commissioner of Income-tax (Appeals) Unit-17, Delhi	Delhi
18.	Commissioner of Income-tax (Appeals) Unit-18, Delhi	Delhi
19.	Commissioner of Income-tax (Appeals) Unit-19, Delhi	Delhi

20.	Commissioner of Income-tax (Appeals) Unit-20, Delhi	Delhi
21.	Commissioner of Income-tax (Appeals) Unit-21, Delhi	Delhi
22.	Commissioner of Income-tax (Appeals) Unit-22, Delhi	Delhi
23.	Commissioner of Income-tax (Appeals) Unit-23, Delhi	Delhi
24.	Commissioner of Income-tax (Appeals) Unit-24, Delhi	Delhi
25.	Commissioner of Income-tax (Appeals) Unit-25, Delhi	Delhi
26.	Commissioner of Income-tax (Appeals) Unit-26, Delhi	Delhi
27.	Commissioner of Income-tax (Appeals) Unit-27, Delhi	Delhi
28.	Commissioner of Income-tax (Appeals) Unit-28, Delhi	Delhi
29.	Commissioner of Income-tax (Appeals) Unit-29, Delhi	Delhi
30.	Commissioner of Income-tax (Appeals) Unit-30, Delhi	Delhi
31.	Commissioner of Income-tax (Appeals) Unit-31, Delhi	Delhi
32.	Commissioner of Income-tax (Appeals) Unit-1, Amritsar	Amritsar
33.	Commissioner of Income-tax (Appeals) Unit-2, Amritsar	Amritsar
34.	Commissioner of Income-tax (Appeals) Unit-1, Bhatinda	Bhatinda
35.	Commissioner of Income-tax (Appeals) Unit-1, Jammu	Jammu
36.	Commissioner of Income-tax (Appeals) Unit-1, Srinagar	Srinagar
37.	Commissioner of Income-tax (Appeals) Unit-1, Palampur	Palampur
38.	Commissioner of Income-tax (Appeals) Unit-1, Shimla	Shimla
39.	Commissioner of Income-tax (Appeals) Unit-1, Faridabad	Faridabad
40.	Commissioner of Income-tax (Appeals) Unit-1, Gurgaon	Gurgaon
41.	Commissioner of Income-tax (Appeals) Unit-2, Gurgaon	Gurgaon
42.	Commissioner of Income-tax (Appeals) Unit-1, Hisar	Hisar
43.	Commissioner of Income-tax (Appeals) Unit-1, Karnal	Karnal
44.	Commissioner of Income-tax (Appeals) Unit-1, Panchkula	Panchkula
45.	Commissioner of Income-tax (Appeals) Unit-1, Rohtak	Rohtak
46.	Commissioner of Income-tax (Appeals) Unit-1, Jalandhar	Jalandhar
47.	Commissioner of Income-tax (Appeals) Unit-2, Jalandhar	Jalandhar
48.	Commissioner of Income-tax (Appeals) Unit-1, Ludhiana	Ludhiana
49.	Commissioner of Income-tax (Appeals) Unit-2, Ludhiana	Ludhiana
50.	Commissioner of Income-tax (Appeals) Unit-3, Ludhiana	Ludhiana
51.	Commissioner of Income-tax (Appeals) Unit-4, Ludhiana	Ludhiana
52.	Commissioner of Income-tax (Appeals) Unit-1, Patiala	Patiala
53.	Commissioner of Income-tax (Appeals) Unit-1, Chandigarh	Chandigarh
54.	Commissioner of Income-tax (Appeals) Unit-2, Chandigarh	Chandigarh

55.	Commissioner of Income-tax (Appeals) Unit-1, Haldwani	Haldwani
56.	Commissioner of Income-tax (Appeals) Unit-1, Lucknow	Lucknow
57.	Commissioner of Income-tax (Appeals) Unit-2, Lucknow	Lucknow
58.	Commissioner of Income-tax (Appeals) Unit-1, Bareilly	Bareilly
59.	Commissioner of Income-tax (Appeals) Unit-1, Moradabad	Moradabad
60.	Commissioner of Income-tax (Appeals) Unit-1, Allahabad	Allahabad
61.	Commissioner of Income-tax (Appeals) Unit-1, Gorakhpur	Gorakhpur
62.	Commissioner of Income-tax (Appeals) Unit-1, Varanasi	Varanasi
63.	Commissioner of Income-tax (Appeals) Unit-1, Agra	Agra
64.	Commissioner of Income-tax (Appeals) Unit-2, Agra	Agra
65.	Commissioner of Income-tax (Appeals) Unit-1, Kanpur	Kanpur
66.	Commissioner of Income-tax (Appeals) Unit-2, Kanpur	Kanpur
67.	Commissioner of Income-tax (Appeals) Unit-3, Kanpur	Kanpur
68.	Commissioner of Income-tax (Appeals) Unit-1, Aligarh	Aligarh
69.	Commissioner of Income-tax (Appeals) Unit-1, Ghaziabad	Ghaziabad
70.	Commissioner of Income-tax (Appeals) Unit-1, Meerut	Meerut
71.	Commissioner of Income-tax (Appeals) Unit-1, Muzaffarnagar	Muzaffarnagar
72.	Commissioner of Income-tax (Appeals) Unit-1, Noida	Noida
73.	Commissioner of Income-tax (Appeals) Unit-1, Dehradun	Dehradun
74.	Commissioner of Income-tax (Appeals) Unit-1, Mumbai	Mumbai
75.	Commissioner of Income-tax (Appeals) Unit-2, Mumbai	Mumbai
76.	Commissioner of Income-tax (Appeals) Unit-3, Mumbai	Mumbai
77.	Commissioner of Income-tax (Appeals) Unit-4, Mumbai	Mumbai
78.	Commissioner of Income-tax (Appeals) Unit-5, Mumbai	Mumbai
79.	Commissioner of Income-tax (Appeals) Unit-6, Mumbai	Mumbai
80.	Commissioner of Income-tax (Appeals) Unit-7, Mumbai	Mumbai
81.	Commissioner of Income-tax (Appeals) Unit-8, Mumbai	Mumbai
82.	Commissioner of Income-tax (Appeals) Unit-9, Mumbai	Mumbai
83.	Commissioner of Income-tax (Appeals) Unit-10, Mumbai	Mumbai
84.	Commissioner of Income-tax (Appeals) Unit-11, Mumbai	Mumbai
85.	Commissioner of Income-tax (Appeals) Unit-12, Mumbai	Mumbai
86.	Commissioner of Income-tax (Appeals) Unit-13, Mumbai	Mumbai
87.	Commissioner of Income-tax (Appeals) Unit-14, Mumbai	Mumbai
88.	Commissioner of Income-tax (Appeals) Unit-15, Mumbai	Mumbai
89.	Commissioner of Income-tax (Appeals) Unit-16, Mumbai	Mumbai

90.	Commissioner of Income-tax (Appeals) Unit-17, Mumbai	Mumbai
91.	Commissioner of Income-tax (Appeals) Unit-18, Mumbai	Mumbai
92.	Commissioner of Income-tax (Appeals) Unit-19, Mumbai	Mumbai
93.	Commissioner of Income-tax (Appeals) Unit-20, Mumbai	Mumbai
94.	Commissioner of Income-tax (Appeals) Unit-21, Mumbai	Mumbai
95.	Commissioner of Income-tax (Appeals) Unit-22, Mumbai	Mumbai
96.	Commissioner of Income-tax (Appeals) Unit-23, Mumbai	Mumbai
97.	Commissioner of Income-tax (Appeals) Unit-24, Mumbai	Mumbai
98.	Commissioner of Income-tax (Appeals) Unit-25, Mumbai	Mumbai
99.	Commissioner of Income-tax (Appeals) Unit-26, Mumbai	Mumbai
100.	Commissioner of Income-tax (Appeals) Unit-27, Mumbai	Mumbai
101.	Commissioner of Income-tax (Appeals) Unit-28, Mumbai	Mumbai
102.	Commissioner of Income-tax (Appeals) Unit-29, Mumbai	Mumbai
103.	Commissioner of Income-tax (Appeals) Unit-30, Mumbai	Mumbai
104.	Commissioner of Income-tax (Appeals) Unit-31, Mumbai	Mumbai
105.	Commissioner of Income-tax (Appeals) Unit-32, Mumbai	Mumbai
106.	Commissioner of Income-tax (Appeals) Unit-33, Mumbai	Mumbai
107.	Commissioner of Income-tax (Appeals) Unit-34, Mumbai	Mumbai
108.	Commissioner of Income-tax (Appeals) Unit-35, Mumbai	Mumbai
109.	Commissioner of Income-tax (Appeals) Unit-36, Mumbai	Mumbai
110.	Commissioner of Income-tax (Appeals) Unit-37, Mumbai	Mumbai
111.	Commissioner of Income-tax (Appeals) Unit-38, Mumbai	Mumbai
112.	Commissioner of Income-tax (Appeals) Unit-39, Mumbai	Mumbai
113.	Commissioner of Income-tax (Appeals) Unit-40, Mumbai	Mumbai
114.	Commissioner of Income-tax (Appeals) Unit-41, Mumbai	Mumbai
115.	Commissioner of Income-tax (Appeals) Unit-42, Mumbai	Mumbai
116.	Commissioner of Income-tax (Appeals) Unit-43, Mumbai	Mumbai
117.	Commissioner of Income-tax (Appeals) Unit-44, Mumbai	Mumbai
118.	Commissioner of Income-tax (Appeals) Unit-45, Mumbai	Mumbai
119.	Commissioner of Income-tax (Appeals) Unit-46, Mumbai	Mumbai
120.	Commissioner of Income-tax (Appeals) Unit-1, Pune	Pune
121.	Commissioner of Income-tax (Appeals) Unit-2, Pune	Pune
122.	Commissioner of Income-tax (Appeals) Unit-3, Pune	Pune
123.	Commissioner of Income-tax (Appeals) Unit-4, Pune	Pune
124.	Commissioner of Income-tax (Appeals) Unit-5, Pune	Pune

125.	Commissioner of Income-tax (Appeals) Unit-6, Pune	Pune
126.	Commissioner of Income-tax (Appeals) Unit-7, Pune	Pune
127.	Commissioner of Income-tax (Appeals) Unit-8, Pune	Pune
128.	Commissioner of Income-tax (Appeals) Unit-9, Pune	Pune
129.	Commissioner of Income-tax (Appeals) Unit-10, Pune	Pune
130.	Commissioner of Income-tax (Appeals) Unit-1, Aurangabad	Aurangabad
131.	Commissioner of Income-tax (Appeals) Unit-2, Aurangabad	Aurangabad
132.	Commissioner of Income-tax (Appeals) Unit-1, Nashik	Nashik
133.	Commissioner of Income-tax (Appeals) Unit-2, Nashik	Nashik
134.	Commissioner of Income-tax (Appeals) Unit-3, Nashik	Nashik
135.	Commissioner of Income-tax (Appeals) Unit-1, Thane	Thane
136.	Commissioner of Income-tax (Appeals) Unit-2, Thane	Thane
137.	Commissioner of Income-tax (Appeals) Unit-3, Thane	Thane
138.	Commissioner of Income-tax (Appeals) Unit-1, Kolhapur	Kolhapur
139.	Commissioner of Income-tax (Appeals) Unit-2, Kolhapur	Kolhapur
140.	Commissioner of Income-tax (Appeals) Unit-1, Nagpur	Nagpur
141.	Commissioner of Income-tax (Appeals) Unit-2, Nagpur	Nagpur
142.	Commissioner of Income-tax (Appeals) Unit-1, Ahmedabad	Ahmedabad
143.	Commissioner of Income-tax (Appeals) Unit-2, Ahmedabad	Ahmedabad
144.	Commissioner of Income-tax (Appeals) Unit-3, Ahmedabad	Ahmedabad
145.	Commissioner of Income-tax (Appeals) Unit-4, Ahmedabad	Ahmedabad
146.	Commissioner of Income-tax (Appeals) Unit-5, Ahmedabad	Ahmedabad
147.	Commissioner of Income-tax (Appeals) Unit-6, Ahmedabad	Ahmedabad
148.	Commissioner of Income-tax (Appeals) Unit-7, Ahmedabad	Ahmedabad
149.	Commissioner of Income-tax (Appeals) Unit-8, Ahmedabad	Ahmedabad
150.	Commissioner of Income-tax (Appeals) Unit-9, Ahmedabad	Ahmedabad
151.	Commissioner of Income-tax (Appeals) Unit-10, Ahmedabad	Ahmedabad
152.	Commissioner of Income-tax (Appeals) Unit-1, Gandhinagar	Gandhinagar
153.	Commissioner of Income-tax (Appeals) Unit-1, Jamnagar	Jamnagar
154.	Commissioner of Income-tax (Appeals) Unit-1, Rajkot	Rajkot
155.	Commissioner of Income-tax (Appeals) Unit-2, Rajkot	Rajkot
156.	Commissioner of Income-tax (Appeals) Unit-3, Rajkot	Rajkot
157.	Commissioner of Income-tax (Appeals) Unit-1, Vadodara	Vadodara
158.	Commissioner of Income-tax (Appeals) Unit-2, Vadodara	Vadodara
159.	Commissioner of Income-tax (Appeals) Unit-3, Vadodara	Vadodara

160.	Commissioner of Income-tax (Appeals) Unit-4, Vadodara	Vadodara
161.	Commissioner of Income-tax (Appeals) Unit-5, Vadodara	Vadodara
162.	Commissioner of Income-tax (Appeals) Unit-1, Surat	Surat
163.	Commissioner of Income-tax (Appeals) Unit-2, Surat	Surat
164.	Commissioner of Income-tax (Appeals) Unit-3, Surat	Surat
165.	Commissioner of Income-tax (Appeals) Unit-1, Valsad	Valsad
166.	Commissioner of Income-tax (Appeals) Unit-1, Alwar	Alwar
167.	Commissioner of Income-tax (Appeals) Unit-1, Jaipur	Jaipur
168.	Commissioner of Income-tax (Appeals) Unit-2, Jaipur	Jaipur
169.	Commissioner of Income-tax (Appeals) Unit-3, Jaipur	Jaipur
170.	Commissioner of Income-tax (Appeals) Unit-1, Ajmer	Ajmer
171.	Commissioner of Income-tax (Appeals) Unit-1, Kota	Kota
172.	Commissioner of Income-tax (Appeals) Unit-1, Udaipur	Udaipur
173.	Commissioner of Income-tax (Appeals) Unit-1, Bikaner	Bikaner
174.	Commissioner of Income-tax (Appeals) Unit-1, Jodhpur	Jodhpur
175.	Commissioner of Income-tax (Appeals) Unit-2, Jodhpur	Jodhpur
176.	Commissioner of Income-tax (Appeals) Unit-1, Chennai	Chennai
177.	Commissioner of Income-tax (Appeals) Unit-2, Chennai	Chennai
178.	Commissioner of Income-tax (Appeals) Unit-3, Chennai	Chennai
179.	Commissioner of Income-tax (Appeals) Unit-4, Chennai	Chennai
180.	Commissioner of Income-tax (Appeals) Unit-5, Chennai	Chennai
181.	Commissioner of Income-tax (Appeals) Unit-6, Chennai	Chennai
182.	Commissioner of Income-tax (Appeals) Unit-7, Chennai	Chennai
183.	Commissioner of Income-tax (Appeals) Unit-8, Chennai	Chennai
184.	Commissioner of Income-tax (Appeals) Unit-9, Chennai	Chennai
185.	Commissioner of Income-tax (Appeals) Unit-10, Chennai	Chennai
186.	Commissioner of Income-tax (Appeals) Unit-11, Chennai	Chennai
187.	Commissioner of Income-tax (Appeals) Unit-12, Chennai	Chennai
188.	Commissioner of Income-tax (Appeals) Unit-13, Chennai	Chennai
189.	Commissioner of Income-tax (Appeals) Unit-14, Chennai	Chennai
190.	Commissioner of Income-tax (Appeals) Unit-15, Chennai	Chennai
191.	Commissioner of Income-tax (Appeals) Unit-16, Chennai	Chennai
192.	Commissioner of Income-tax (Appeals) Unit-1, Puducherry	Chennai
193.	Commissioner of Income-tax (Appeals) Unit-1, Coimbatore	Coimbatore
194.	Commissioner of Income-tax (Appeals) Unit-2, Coimbatore	Coimbatore

195.	Commissioner of Income-tax (Appeals) Unit-3, Coimbatore	Coimbatore
196.	Commissioner of Income-tax (Appeals) Unit-1, Madurai	Madurai
197.	Commissioner of Income-tax (Appeals) Unit-2, Madurai	Madurai
198.	Commissioner of Income-tax (Appeals) Unit-1, Salem	Salem
199.	Commissioner of Income-tax (Appeals) Unit-1, Trichy	Tiruchirappalli
200.	Commissioner of Income-tax (Appeals) Unit-1, Hyderabad	Hyderabad
201.	Commissioner of Income-tax (Appeals) Unit-2, Hyderabad	Hyderabad
202.	Commissioner of Income-tax (Appeals) Unit-3, Hyderabad	Hyderabad
203.	Commissioner of Income-tax (Appeals) Unit-4, Hyderabad	Hyderabad
204.	Commissioner of Income-tax (Appeals) Unit-5, Hyderabad	Hyderabad
205.	Commissioner of Income-tax (Appeals) Unit-6, Hyderabad	Hyderabad
206.	Commissioner of Income-tax (Appeals) Unit-7, Hyderabad	Hyderabad
207.	Commissioner of Income-tax (Appeals) Unit-8, Hyderabad	Hyderabad
208.	Commissioner of Income-tax (Appeals) Unit-9, Hyderabad	Hyderabad
209.	Commissioner of Income-tax (Appeals) Unit-1, Rajahmundry	Rajahmundry
210.	Commissioner of Income-tax (Appeals) Unit-1, Visakhapatnam	Visakhapatnam
211.	Commissioner of Income-tax (Appeals) Unit-2, Visakhapatnam	Visakhapatnam
212.	Commissioner of Income-tax (Appeals) Unit-1, Guntur	Guntur
213.	Commissioner of Income-tax (Appeals) Unit-2, Guntur	Guntur
214.	Commissioner of Income-tax (Appeals) Unit-1, Kurnool	Kurnool
215.	Commissioner of Income-tax (Appeals) Unit-1, Tirupati	Tirupati
216.	Commissioner of Income-tax (Appeals) Unit-1, Vijayawada	Vijayawada
217.	Commissioner of Income-tax (Appeals) Unit-1, Bengaluru	Bengaluru
218.	Commissioner of Income-tax (Appeals) Unit-2, Bengaluru	Bengaluru
219.	Commissioner of Income-tax (Appeals) Unit-3, Bengaluru	Bengaluru
220.	Commissioner of Income-tax (Appeals) Unit-4, Bengaluru	Bengaluru
221.	Commissioner of Income-tax (Appeals) Unit-5, Bengaluru	Bengaluru
222.	Commissioner of Income-tax (Appeals) Unit-6, Bengaluru	Bengaluru
223.	Commissioner of Income-tax (Appeals) Unit-7, Bengaluru	Bengaluru
224.	Commissioner of Income-tax (Appeals) Unit-8, Bengaluru	Bengaluru
225.	Commissioner of Income-tax (Appeals) Unit-9, Bengaluru	Bengaluru
226.	Commissioner of Income-tax (Appeals) Unit-10, Bengaluru	Bengaluru
227.	Commissioner of Income-tax (Appeals) Unit-11, Bengaluru	Bengaluru
228.	Commissioner of Income-tax (Appeals) Unit-1, Davanagere	Davanagere
229.	Commissioner of Income-tax (Appeals) Unit-1, Gulbarga	Gulbarga

230.	Commissioner of Income-tax (Appeals) Unit-1, Mysore	Mysore
231.	Commissioner of Income-tax (Appeals) Unit-1, Belgaum	Belgaum
232.	Commissioner of Income-tax (Appeals) Unit-1, Hubli	Hubli
233.	Commissioner of Income-tax (Appeals) Unit-1, Mangalore	Mangalore
234.	Commissioner of Income-tax (Appeals) Unit-1, Panaji	Panaji
235.	Commissioner of Income-tax (Appeals) Unit-1, Kochi	Kochi
236.	Commissioner of Income-tax (Appeals) Unit-2, Kochi	Kochi
237.	Commissioner of Income-tax (Appeals) Unit-1, Kozhikode	Kozhikode
238.	Commissioner of Income-tax (Appeals) Unit-1, Thrissur	Thrissur
239.	Commissioner of Income-tax (Appeals) Unit-1, Kottayam	Kottayam
240.	Commissioner of Income-tax (Appeals) Unit-1, Thiruvananthapuram	Thiruvananthapuram
241.	Commissioner of Income-tax (Appeals) Unit-1, Kolkata	Kolkata
242.	Commissioner of Income-tax (Appeals) Unit-2, Kolkata	Kolkata
243.	Commissioner of Income-tax (Appeals) Unit-3, Kolkata	Kolkata
244.	Commissioner of Income-tax (Appeals) Unit-4, Kolkata	Kolkata
245.	Commissioner of Income-tax (Appeals) Unit-5, Kolkata	Kolkata
246.	Commissioner of Income-tax (Appeals) Unit-6, Kolkata	Kolkata
247.	Commissioner of Income-tax (Appeals) Unit-7, Kolkata	Kolkata
248.	Commissioner of Income-tax (Appeals) Unit-8, Kolkata	Kolkata
249.	Commissioner of Income-tax (Appeals) Unit-9, Kolkata	Kolkata
250.	Commissioner of Income-tax (Appeals) Unit-10, Kolkata	Kolkata
251.	Commissioner of Income-tax (Appeals) Unit-11, Kolkata	Kolkata
252.	Commissioner of Income-tax (Appeals) Unit-12, Kolkata	Kolkata
253.	Commissioner of Income-tax (Appeals) Unit-13, Kolkata	Kolkata
254.	Commissioner of Income-tax (Appeals) Unit-14, Kolkata	Kolkata
255.	Commissioner of Income-tax (Appeals) Unit-15, Kolkata	Kolkata
256.	Commissioner of Income-tax (Appeals) Unit-16, Kolkata	Kolkata
257.	Commissioner of Income-tax (Appeals) Unit-17, Kolkata	Kolkata
258.	Commissioner of Income-tax (Appeals) Unit-18, Kolkata	Kolkata
259.	Commissioner of Income-tax (Appeals) Unit-19, Kolkata	Kolkata
260.	Commissioner of Income-tax (Appeals) Unit-20, Kolkata	Kolkata
261.	Commissioner of Income-tax (Appeals) Unit-21, Kolkata	Kolkata
262.	Commissioner of Income-tax (Appeals) Unit-22, Kolkata	Kolkata
263.	Commissioner of Income-tax (Appeals) Unit-1, Siliguri	Siliguri
264.	Commissioner of Income-tax (Appeals) Unit-1, Jalpaiguri	Jalpaiguri

265.	Commissioner of Income-tax (Appeals) Unit-1, Burdwan	Burdwan
266.	Commissioner of Income-tax (Appeals) Unit-1, Durgapur	Durgapur
267.	Commissioner of Income-tax (Appeals) Unit-1, Asansol	Asansol
268.	Commissioner of Income-tax (Appeals) Unit-1, Bhagalpur	Bhagalpur
269.	Commissioner of Income-tax (Appeals) Unit-1, Patna	Patna
270.	Commissioner of Income-tax (Appeals) Unit-2, Patna	Patna
271.	Commissioner of Income-tax (Appeals) Unit-1, Dhanbad	Dhanbad
272.	Commissioner of Income-tax (Appeals) Unit-1, Hazaribagh	Hazaribagh
273.	Commissioner of Income-tax (Appeals) Unit-1, Jamshedpur	Jamshedpur
274.	Commissioner of Income-tax (Appeals) Unit-1, Ranchi	Ranchi
275.	Commissioner of Income-tax (Appeals) Unit-1, Guwahati	Guwahati
276.	Commissioner of Income-tax (Appeals) Unit-2, Guwahati	Guwahati
277.	Commissioner of Income-tax (Appeals) Unit-1, Jorhat	Jorhat
278.	Commissioner of Income-tax (Appeals) Unit-1, Dibrugarh	Dibrugarh
279.	Commissioner of Income-tax (Appeals) Unit-1, Shillong	Shillong
280.	Commissioner of Income-tax (Appeals) Unit-1, Bhubaneswar	Bhubaneswar
281.	Commissioner of Income-tax (Appeals) Unit-1, Cuttack	Cuttack
282.	Commissioner of Income-tax (Appeals) Unit-1, Sambalpur	Sambalpur
283.	Commissioner of Income-tax (Appeals) Unit-1, Bilaspur	Bilaspur
284.	Commissioner of Income-tax (Appeals) Unit-1, Raipur	Raipur
285.	Commissioner of Income-tax (Appeals) Unit-2, Raipur	Raipur
286.	Commissioner of Income-tax (Appeals) Unit-1, Indore	Indore
287.	Commissioner of Income-tax (Appeals) Unit-2, Indore	Indore
288.	Commissioner of Income-tax (Appeals) Unit-3, Indore	Indore
289.	Commissioner of Income-tax (Appeals) Unit-1, Ujjain	Ujjain
290.	Commissioner of Income-tax (Appeals) Unit-1, Bhopal	Bhopal
291.	Commissioner of Income-tax (Appeals) Unit-2, Bhopal	Bhopal
292.	Commissioner of Income-tax (Appeals) Unit-1, Gwalior	Gwalior
293.	Commissioner of Income-tax (Appeals) Unit-1, Jabalpur	Jabalpur

2. The Appeal Units shall have the following authorities –

- (a) Commissioner of Income-tax (Appeals);
- (b) such other income-tax authority, ministerial staff, executive or consultant, as considered necessary by the Board, which will be provided by the Principal Chief Commissioner of Income-tax who is the jurisdictional Pr.CCIT for the Appeal Unit.

3. This order shall come into force with effect from the 29<sup>th</sup> December, 2021.

4. This issues with the approval of Chairman, CBDT.
5. The Hindi version of this order shall follow.

  
(Sourabh Jain) 19/12/2021

Under Secretary to the Government of India

Copy to:

1. PS to FM/OSD to FM/PS to MoS(R)/OSD to MoS(R)
2. PS to Secretary(Finance)/(Revenue)
3. Chairman, CBDT & All Members, CBDT
4. All Principal Chief Commissioners of Income-tax / Principal Director Generals of Income-tax
5. Pr. Chief Controller of Accounts, New Delhi
6. All Joint Secretaries/CsIT, CBDT
7. Web Manager, O/o Pr.DGIT(Systems) with request to upload on the departmental website of [incometaxindia@gov.in](mailto:incometaxindia@gov.in).
8. Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
9. Secretary General, IRS Association/ Secretary General, ITGOA/ All – India Income Tax SC & ST Employees' Welfare Association/ IncomeTax Employees Federation (ITEF).
10. Jt. CIT, Data-Base Cell for uploading on [irsofficersonline.org](http://irsofficersonline.org).

  
(Sourabh Jain) 19/12/2021

Under Secretary to the Government of India